

(b) and (c). As per procedure prescribed, Advisory Board on Energy considered the report and submitted its recommendations to the Special Committee of Secretaries. The recommendations/observations made by the Special Committee of Secretaries have been received and are under consideration.

Performance of Central Public Sector Enterprises

80. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have made any assessment on the performance of the central public sector enterprises during 1989;

(b) if so, the performance of each central public sector enterprise during the year in terms of profit, production resource mobilisation and employment generation; and

(c) the details of the steps proposed to be taken to improve the performance of those enterprises?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Performance of Central Public Sector Enterprises based on their Audited Accounts for the year 1988-89 is being compiled/ assessed and will be available in the Public Enterprises Survey to be presented to the House in the Budget Session 1990.

(c) The steps taken for performance improvement of the Central Public Sector Enterprises are given at page 174 of Volume-I of Public Enterprises Survey 1987-88.

Modernisation Plan for Hindustan Cables Ltd.

81. SHRI INDRAJIT GUPTA:
SHRIMATI GEETA MUKHERJEE:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have rejected a modernisation plan for the Hindustan Cables Limited unit at Rupnarainpur;

(b) if so, the details thereof and reasons therefor;

(c) whether in that event the factory may face a closure and about 3000 workers might be retrenched; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) to (d). Do not arise.

Indian Airlines Engineers Strike

82. SHRI INDRAJIT GUPTA:
SHRIMATI GEETA MUKHERJEE:
SHRI P. CHIDAMBARAM:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the engineers of the Indian Airlines went on a long strike recently resulting in cancellation of a number of flights;

(b) if so, what are their demands and what steps were taken by Government to settle the strike; and

(c) the estimated loss incurred by the Indian Airlines thereby?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. Aircraft Engineers of Indian Airlines represented by the All India Aircraft Engineers' Association

were on strike with effect from 7th of November, 1989 to the 6th of December, 1989.

(b) The Association neither gave requisite notice nor put forward any specific demand before the management of Indian Airlines prior to their resorting to the strike. Efforts were made to make the Aircraft Engineers call off their strike both through direct contact with the office bearers of the Association and through conciliation before the Chief Labour Commissioner (Central).

(c) The estimated loss of profit during the period of strike works out to approximately Rs. 8.60 crores.

Exploration for Gas in Rajasthan

83. SHRI JANARDHANA POOJARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to take up fresh areas for exploration of gas in some of regions of Rajasthan during the Eighth Plan period; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) Oil and Natural Gas Commission plans to take up some areas in Shahgarh sub-basin, Miajalar sub-basin and Jaisalmer arch for exploration in VIIIth Plan period in Rajasthan.

In addition to intensifying exploratory drilling in the already explored area of Jaisalmer basin Oil India Ltd. also proposes to take up exploratory drilling in the Bikaner-Nagaur Basin in Rajasthan during VIIIth Plan period. This is, however, subject to the programmes being finally included in the Eighth Five Year Plan.

Petroleum Prices

84. SHRI JANARDHANA POOJARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) Whether oil companies have demanded that for calculating petroleum prices, their capital base should be arrived at after taking into account the requirements of modernisation, replacement and expansion; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). The Oil Industry Finance Secretariat on behalf of the refining and marketing oil companies has submitted an AIDE-MEMOIRE to the Government on incentives to the Oil Industry with the request that the same be examined by the Oil Price Review Committee. The Aide—Momoire inter-alia requests that in computing return on investment, the replacement cost of fair current value should be adopted in lieu of the historical cost while valuing the assets of oil companies in order to provide sufficient return. It has also been requested that compensation for the repairs may be allowed to refineries at an appropriate rate on the replacement cost of refineries, as, presently there is no mechanism to allow compensation for large scale replacement and renewals. The AIDE—MEMOIRE has been referred to the Oil Price Review Committee as per the request made therein.

Oil Refinery and Petro-Chemical Complex at Mangalore

85. SHRI JANARDHANA POOJARY:
SHRI SRIKANTHA DATTA
NARASIMHARAJA
WADIYAR: